

NATIONAL GREEN TRIBUNAL, CENTRAL ZONAL BENCH (BHOPAL)

CAUSE LIST
Central Zonal Bench
SuchnaBhawan,IIIrdFloor, Arera Hills

Date:14th July, 2016

TIME:10.30 hrs. to 13.15 hrs.
14.00 hrs. to 16.00 hrs.

HON'BLE MR. JUSTICE DALIP SINGH JUDICIAL MEMBER
HON'BLE DR. SATYAWAN SINGH GARBYAL EXPERT MEMBER

S.No	Case No	Parties	Counsel for parties	Remarks
FOR ADMISSION				
1.	Original Application No. 72/2016(CZ) (M.A.No.525/16)	Ajay Dubey (Wetland Authority) Vs. State of Rajasthan & 3 Ors.	Mr. Shrey Raj Saxena, Adv.	
FOR HEARING				
2.	Original Application 40/2016(CZ) (M.A.No.333/16)	Vijay Yadav Vs. Shyam Sunder Goplani & 4 Ors.	Mr. Deepesh Joshi, Adv. Mr. Sachin K. Verma, Adv. Mr. Vijay Choudhary, Adv. Mr. Vivek Choudhary, Adv. Ms. Parul Bhadoriya Adv. for Mr. Purushaindra Kaurav, Adv.	
3.	Original Application No. 146/2015(CZ)	Shri Gajendra Singh Rajpoot Vs. State of M.P. & 4 Ors.	Mr. Rohit Sharma, Adv. Ms. Bhawna Yadav, Adv.	
4.	Original Application No. 140/2013(CZ) (M.A.No.402/15) (M.A.No.763/15) (M.A.No.49/16) (M.A.No.50/16) (M.A.No.168/16)	Radharani Bajpayee Vs. State of M.P & 12 Ors.	Mr. Shantanoo Saxena Adv. Mr. Alankar Soni for R-12 Mr. Shivendu Joshi for R-7 Mr. Manoj Verma Mr. Ajay Gupta Adv. for R-14,15 to 23,25to30 Mr. Yash Vidyarthi Adv.R-6 Mr. Sachin K. Verma, Adv. for R-1,2,3,8,9,10 Mr. Dharamvir Sharma, Adv. Mr. Anand Sharma, Adv.	
5.	Original Application No. 40/2014(THC)	Lakhan Singh Dhurve Vs. State of M.P.& 4 Ors.	Mr. Arun Gautam Adv. Mr. Sachin K. Verma, Adv. Ms. Parul Bhadoriya Adv. R-4	
6.	Original Application No. 133/2015(THC)	Jagdish Prasad Yadav Vs State of Rajasthan & 8 Ors.	Mr. Anurag Tripathi, Adv.	
7.	Original Application No. 55/2016(CZ) (M.A.No.597/16)	Samaj Kalyan Jagrukta Vs. State of M.P. & 6 Ors.	Mr. Vivek Maurya, Adv.	
8.	Original Application No. 79/2015(CZ)	Kuldeep Meena Vs. State of Rajasthan & Ors.	Mr. Prashant Sthapak, Adv. Mr. Rohit Sohgaura, Adv.	
9.	Original Application No. 113/2015(CZ) (M.A.No.681/15)	Tilok Ram Vs. State of Rajasthan & 7 Ors.	Mr. Rohit Sohgaura, Adv. Mr. Yadvendra Yadav, Adv.	

10.	Original Application No. 91/2015 (CZ)	Bhanwarlal Vs State of Rajasthan & Ors.	Mr. Dharamveer Sharma, Adv. Mr. Yadvendra Yadav, Adv.	
11.	Original Application No. 54/2015(CZ)	Babulal Jajoo (<i>Water Bodies Rajasthan</i>) Vs. State of Rajasthan & 3 Ors.	Dr. Mahendra Singh Kachhawa, Adv.	
12.	Original Application No. 85/2015(CZ) (M.A.No.631/15)	Babulal Jajoo (<i>Minor Irrigation Tanks</i>) Vs. State of Rajasthan & 4 Ors.	Dr. Mahendra Singh Kachhawa, Adv.	
13.	Original Application No. 57/2015 (CZ) (M.A.No.644/16)	Ajay Sharma Vs. M/s Chirayu Foundation, through its Secretary & 6 Ors.	Mr. Ajay Sharma, Applicant Mr. Ajay Gupta, Adv. Mr. Ravikant Patidar, Adv. Mr. Sachin K. Verma, Adv. Mr. Vijay Choudhary, Adv. Mr. Neel Choudhary, Adv. Ms. Parul Bhadoria, Adv. Mr. Purushendra Kaurav, Adv.	

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